Declaration of Assets and Liabilities

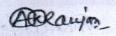
Year 2024 (As on 31.01.2024)

1, ALOK KUMAR RANJAN son/daughter/wife of SHRI SATYA NARAIN CHAUDHARY aged 52 Years, belonging to Bihar Legislative Assembly Secretariat, Patna service and presently working as Assistant Section Officer of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Ct I		nt name indicating the ex				D
SI. No.	Description	Self	Spouse name Chanda Kumari	Dependent-1 Himanshu Ranjan (SON) SELF DEPENDENT	Dependent-2 Ananya Jaiswal	Dependen 3
(i)	Cash	Rs- 6100/-	Rs-25900/-	NA	Rs-950/-	
(ii)	Banks, Financial	II. RS- 20304/- III	i. Rs- 26985.92 in HDFC SB A/c ii. Rs- 103304.98 in CBI Joint SB A/c iii. Rs- 1,10,000/- deposits in Sahara India	NA	i. Rs- 8266.00 in SBI SB A/c	
(iii)	Bonds, Debentures and shares in Companies	1. Rs- 10,000/- investment in Reliance Mutual Fund 2. Rs- 13,50,000/- Investment in SBI Mutual Fund 3. Rs- 20,000/- Capital Share in The Co- operative Bank		NA		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. Rs- 22,090/- yearly Premium in TATA AIA for sum assured Rs-3,00,000/- 2. Rs- 13,141/- yearly premium in LIC for sum assured Rs- 2,75,000/- 3. Rs-10,000/- FD in LIC 4. Rs-436/- SBI Life PMJJBY 5. Rs-20/- SBI PMSBY 6. Rs- 320591/- investment in NPS	1. Rs- 16,665/- yearly premium in LIC for sum assured Rs- 3,50,000/- 2. Rs- 10,000/- FD in LIC	NA	k Rs- 4668/- yearly premium in LIC for sum assured Rs- 1,00,000/-	
(v)	Motor Vehicles (details of make, etc.)	Hero Honda, Passion Pro Reg. NoBR31F-1122 (Make 2009)		NA		-
(vi)	Jewellery (give details of weight and value) Gold 40 gm. (approx) Silver & Silver Utensils 1.5 Kg. (approx) Silver Coin-155 pieces		Gold 180 gm. (approx) Silver 750 gm. (approx) Silver Coins-111 pieces		Gold 35 gm. (approx) Silver 100 gm. (approx) Silver coin-5 pieces	<u>-</u>
(vii)	Other assets, such as values of claims / interests	T 171	Home appliances TV, Fridge, Geyser, Room Heater, Furniture, mobile etc.	NA	Mobile	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.



B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be dicated]

SI. No.	Description	Self	Spouse name (Chanda Kumari)	Dependant-1 (Himanshu Ranjan)	Dependant-	Dependant -3	
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1/4th share in undivided paternal agricultural land at Kodrkatta, PO-Barji, PS-Motipur, Dist Muzaffarpur	_	NA	_		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. 1/4th share in undivided paternal non-agricultural land/house at Kodrkatta, PO-Barji, PS-Motipur, DistMuzaffarpur 2. 1361.25 sq.ft. i.e. 1 katha, Khata no18, Plot no04(part), Thana no78, Rampur Chihut, PS-Parsa Bazar, (Phulwarisharif) DistPatna		NA			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			NA			
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. I/4th share in undivided paternal residential house at Kodrkatta, PO-Barji, PS-Motipur, DistMuzaffarpur 2. Flat no401 (Type-3BHK-built-up area of 1331sqf with one reserved covered car parking) -baidyamati complex at sikanderpur chitrakutnagar, west of patliputra railway station , digha-nahar road pillar no220 ps-		NA			

Alkaujan.

		danapur,dis- patna-801503 bihar for Rs. 55,00,000/- (Fifty Five Lakhs) only on 22.06.2023		
(v)	Other (such as interest in property)		NA	-

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description (+) (\)	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks				
	(ii) Loans from financial institutions	Home loan from LIC housing finance ltd. Patna branch. loan ref no9001100000975 amt44,00,000/- (Forty Four Lakh) only	4363061.10		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation				
	(b) dues to departments dealing with supply of water	<u> </u>			
	(c) dues to departments dealing with supply of electricity				
	(d) dues to departments dealing with telephones				
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-			
	(f) Other dues, if any				
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 74885/- AY 2023-24 PAN-AZCPR8266Q			
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]				
	(iii) Sales Tax [Only in case of proprietary business]	-			
	(iv) Property Tax				

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GPF/CPF/PRAN No.	PTS/BLA-1287								
Gender	:	М	(1	//F)					
Date of Birth	:-	1	1 0	1	1	9	7	2	DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- ADMINISTRATIVE CADRE BLAS PATNA

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :- Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: ARaujon

Place: PATNA

Name of Employee: ALOK KUMAR RANJAN

Date: 13.02.2024

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.